

**GOVERNMENT OF INDIA  
COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1644  
ANSWERED ON:02.12.2005  
ONE TIME SETTLEMENT SCHEME  
Yadav Shri Parasnath

**Will the Minister of COMPANY AFFAIRS be pleased to state:**

- (a) whether the Government proposes to introduce one time settlement scheme involved in petty violations of company laws like self disclosure of income scheme;
- (b) if so, the details thereof;
- (c) the number of such companies at present, State-wise;
- (d) the nature of concessions/ relaxation of the said scheme likely to be given to these companies; and
- (e) the time by which the said scheme is likely to be implemented?

**Answer**

MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) No such scheme is presently proposed for introduction by the Government.
- (b) to (e) Do not arise.